

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &
IA NO. 344 OF 2015**

Dated: 21st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Damodar Valley Power Consumers Association & Anr.

....Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Umesh Prasad for R-1

Ms. Anushree Bardhan for R-2

ORDER

Reply is being filed today by learned counsel for the State Commission.

Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 12.01.2017 after serving copy on the other side.

List the matter on **06.03.2017**.

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson